

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.5 – IA(Co.Act)/29(AHM)2024 in CP(IB)51 of 2011(old)  
ITEM No.6 – IA(Co.Act)/30(AHM)2024 in CP(IB)51 of 2011(old)

In  
IA 87 of 2017 with IA 39 of 2016 with TP 20-D of 2016(CA 49 of 2015) with TP 20 of  
2016(CP 51 of 2011)

**Proceedings under Section 397-398 of Co. Act, 1956**

**IN THE MATTER OF:**

Nitesh C Patel & Ors

.....Applicant

V/s

Onaex Natura Pvt Ltd & Ors

.....Respondent

**Order delivered on 18/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

:Mr. Tirth Nayak, Advocate

:Mr. Jay Savla, Senior Advocate

**ORDER**

Connected matter is coming up for hearing on 09.05.2024 being  
IA(Co.Act)/17(AHM)2024, hence, these matters are also be listed on same date.

Re-list on 09.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**